

# Call for Chapters

*for an edited book on*

**“CYBERSECURITY &  
CYBERCRIME IN INDIA:  
EMERGING TRENDS &  
SOLUTIONS.”**

EDITOR

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## **ABOUT THE BOOK**

The forthcoming edited book titled **“Cybersecurity and Cybercrime in India: Emerging Trends and Solutions”** aims to provide a comprehensive exploration of the challenges and opportunities in the rapidly evolving digital landscape of India. As the country continues to embrace digital transformation across industries, the threats associated with cybercrime and the critical need for robust cybersecurity measures have become increasingly apparent. This book seeks to delve into the legislative frameworks, technological advancements, and socio-economic implications shaping the cybersecurity domain in India. Focusing on key areas such as data protection, privacy, emerging cyber threats, digital forensics, and the role of technology in crime prevention, the book examines the intersection of law, technology, and policy in combating cybercrime. With the advent of technologies like artificial intelligence, blockchain, and the Internet of Things (IoT), India faces unique challenges and opportunities that require innovative and adaptive solutions. This volume invites contributions from scholars, legal practitioners, researchers, policymakers, and cybersecurity experts to provide insights into diverse themes, including the effectiveness of existing legal frameworks, gaps in implementation, the socio-technical dimensions of cybercrime, and forward-looking strategies to strengthen India’s cybersecurity ecosystem.

## KEY FOCUS AREA

- 1. Legal Framework:** Evaluation of India's cybersecurity laws, including the Information Technology Act, 2000, recent amendments, and global conventions like the Budapest Convention on Cybercrime.
- 2. Emerging Technologies:** Analysis of how artificial intelligence, blockchain, and quantum computing are reshaping both cybersecurity solutions and cyber threats.
- 3. Data Protection and Privacy:** Examination of India's data protection policies, including the implications of the Data Protection Act, and comparative studies with GDPR and other international regulations.
- 4. Cybercrime Trends:** Exploration of new-age cybercrimes such as ransomware, phishing, identity theft, deepfake technology, and cyberstalking.
- 5. Digital Forensics:** Emerging tools and techniques in cybercrime investigation and their role in securing convictions.
- 6. Policy and Governance:** Recommendations for policymakers to enhance India's cybersecurity readiness and create a safer digital ecosystem.
- 7. Social media and Cybercrime:** The role of social media platforms in facilitating or preventing cybercrime, including fake news, misinformation, and cyberbullying.
- 8. Ethical Hacking:** The importance of ethical hacking in building a resilient cybersecurity workforce.

## **SUB-THEMES**

1. Legislative measures to tackle cybercrime in India.
2. The role of AI and machine learning in combating cybercrime.
3. Comparative analysis of cybersecurity laws in India and other countries.
4. Cybersecurity challenges in critical infrastructure sectors like banking, healthcare, and energy.
5. Social dimensions of cybercrime: Gender, age, and vulnerable populations.
6. The effectiveness of public-private partnerships in cybersecurity.
7. Cybersecurity skill development and capacity building in India.
8. Case studies on high-profile cybercrime incidents in India and their impact.
9. Legal and policy challenges in addressing cross-border cybercrime.
10. Emerging trends of online fraud and financial cybercrime

***[Note- Please note that the theme Mentioned is not exhaustive. Authors can touch upon any other areas that have relevance with title.]***

## **SUBMISSION GUIDELINES**

**1. Originality:** Submissions must be original, unpublished, and not under review elsewhere. Plagiarism or AI-generated content should not exceed 10%.

**2. Authorship:** Sole or Co- authorship (up to two authors) is permitted.

**3. Abstract:** Maximum 250 words, providing a concise summary of the chapter.

**4. Chapter Length:** Upto 3000 - 5000 words, including footnotes.

**5. Formatting:**

- **Font:** Times New Roman, **Size:** 12 pt, **Line Spacing:** 1.5
- **Margins:** 1 inch on all sides
- **Citation Style:** Bluebook (21st Edition)

**6. File Naming:** Use the format "AuthorName\_ChapterTitle" for the file name.

**7. Cover Letter:** Include the author's name, designation, affiliation, contact details, and a declaration of originality.

✓ **Submissions** should be sent via email to ***chapter.submission25@gmail.com***.

✓ Each submission **must** include:

- i. Abstract
- ii. Full chapter manuscript
- iii. Cover letter with author details

## **PUBLICATION DETAILS**

***Publication Fees:*** There is **no submission or acceptance fee** for manuscripts. However, after the acceptance of manuscripts **if authors want the hard copy of edited book, then he shall be required to pay publishing cost (cost of Book) only.**

***\*The Book will bear ISBN Number and will be published by publisher of repute.\****

## **IMPORTANT DATES**

**Abstract Submission Deadline:** February 28<sup>th</sup>, 2025.

**Abstract Acceptance Notification:** March 7<sup>th</sup>, 2025.

**Full Chapter Submission Deadline:** March 14<sup>th</sup>, 2025.

**Revised Chapter Submission Deadline:** March 21<sup>st</sup>, 2025.

**Anticipated Publication Date:** March 28<sup>th</sup>, 2025.

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